

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3318
TO BE ANSWERED ON 13.03.2020

Relaxation in Forest Rules

3318. SHRI BALLI DURGA PRASADA RAO:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state

- (a) whether the Government has received any request seeking relaxation of wild life sanctuary rules for construction of road in Pulicat Lake especially in Wakadu in Sulluripeta and Tada Mandal of SPSR Nellore District of Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to relax Forest Rules regarding formation of outer ring road in Tirupati town area to reach the holy temple of Tirumala; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) & (b) No such proposals have been received for construction of roads in Pulicat Bird Sanctuary duly relaxing the conditions under Wildlife (Protection) Act, 1972.
- (c) No such proposals have been received for construction of outer ring road in Tirupathi Town to reach the Holy Temple of Tirumala by relaxing Forest Rules.
- (d) Does not arise.
